

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-514**

(IB)-415(PB)/2019

CA/1374/2019, CA/2359/2019, CA/2514/2019, CA/2656/2019,  
IA/1113/2020, IA/2373/2020, IA/2943/2020, IA/3445/2020, IA/3471/2020,  
IA/3552/2020, IA/3740/2020, IA/3802/2020, IA/625/2021, IA/1023/2021,  
IA/5398/2021, IA/2642/2023, IA/2865/2023

**IN THE MATTER OF:**

Unimax International

**.....Applicant**

**Vs.**

M/s. Soho Infrastructure Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 of (IBC) CIRP

**Order delivered on 01.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Ms Stuti Wason, Mr. Geetesh Meena, Advs.  
Mr. Nilanjan Chatterjee Adv. IA/3471/2020 &  
IA/3552/2020  
Mr. Hitesh Sachar, Ms. Anju Jain, Mr. Rabi Karmokar  
Advs. in IA/2642 of 2023

For the Respondent : Mr. Nishant Awana, Ms. Nitya Sharma, Ms. Rini  
Badoni, Ms. Rebecca Mishra, Advs. for (Bank of  
Maharashtra) in CA/2656/2019 & IA/2642/2023

For the RP : Mr. Vijay Kumar, RP

For the PNB : Ms. Nishi Chaudhary, Mr. Yashartha Gupta, Advs. in  
IA/2865/2023

**ORDER**

Due to paucity of time, the matter is listed on **01.08.2024.**

**Sd/-**

**(Dr. SANJEEV RANJAN)  
MEMBER (T)**